	Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 15.04.2025													
	List of operational creditors (Government dues)													
	(Amount in Rs.)													
SI.	Name of creditor	Details of clain	n received	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of	Remarks, if any	
No.		Date of	Amount	Amount of	Nature of	Amount covered	Amount	Whether	_			claim under		
		receipt	claimed	claim	claim	by security	covered by	related				verification		
		-		admitted		interest	guarantee	party?						
1	Deputy Commissioner of							No						
	Income Tax, Circle-1, Thane	14-03-2024	1,36,15,88,000	1,36,15,88,000	Tax				-	-	-	. (
2	GST Department Wagale I.E				Service			No						
	Thane (Sanjay G. Saigan)	22-07-2024	2,07,88,023	2,07,88,023	Tax era				-		-	. (
	GST Department Wagle I.E													
3	Thane (Ravindra C.							No						
	Mandape)	27-05-2024	2,27,39,412	2,27,39,412	GST				-	-		- (
3	Total		1405115435	1405115435		0	()	0	0	0) (

Anshul Gupta
For and on Behalf of Truvisory Insolvency Professionals
Private Limited
Resolution Professional
Karrm Infrastructure Private Limited
Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020
AFA valid upto: 31.12.2025
cirp.karrmipl@ancoraa.com, contactanshulgupta@gmail.com